

Filing No. WP (Cr)/8480/2020

Kishun MahtoVs The State of Jharkhand

Advocate's Name- Mr. Mahesh Kumar Sinha.

Defects:-

8. Earlier moved statement with regard to other relief is missing at para-2.
9. (i) Parental name of respondent no. 9, is missing at pg-2.  
(ii) Alleged section are missing at para-1 (as per FIR).  
(iii) Duly certified T/C of pg- 29-31 may be filed.